

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA 269/99

Wednesday the 1st day of September 1999.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN
HON'BLE MR G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

A.R.Selin Lali
D/o S.Appiyan Nadar
Extra Departmental Branch Postmaster
Koothali P.O.
Neyyattinkara

...Applicant.

(By advocate Mr Thomas Mathew)

Versus

1. Supdt. of Post Offices
Trivandrum South Postal Division
Trivandrum.
2. Chief Post Master General
Kerala Circle, Trivandrum.
3. Director General, Dept. of Posts
New Delhi.
4. Sri S.Rajeev Attuvaahi Chirathalackal
Rodarikathu Veedu, Koothali P.O.
Neyyattinkara.

...Respondents.

(By advocate Mr N.Anil Kumar, ACGSC for R1-3)
Mr Sasicharan Chempazhanthiyil (R4)

The application having been heard on 1st September 1999, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

Learned counsel of the applicant seeks permission to withdraw the application with liberty to take up the matter further with the Department. Liberty is granted. Original Application is closed as withdrawn.

Dated 1st September 1999.


G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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